| Annexure - 8 | | | | | | | | | | | | | |
|---|--|---------------------------|-----------|---------------------------|---------------------------------|--|-----------------------------|------------------------|--|--------------------------------|---------------------------------|-------------------------------------|--|
| Name of the Corporate Debtor: Neo Capricorn Plaza Private Limited. (CIN U55102MH2004PTC187649) Date of Commencement of CIRP: 09/01/2024, List of Creditors as on: 25/03/2024 | | | | | | | | | | | | | |
| | Operational creditors (other than Workmen and Employees and Government Dues) | | | | | | | | | | | | |
| SI.No | | Date of claim Received | | Amount of claims admitted | Nature of Claim | Amount covered by Security Interest | Amount covered by Guarantee | Whether related party? | % Share in Total Amount of Claims Admitted | Amount of Contingent Claims | Amount of Claim Not Admitted | Amount of Claims under Verification | |
| 1 | IDBI Trusteeship Services Limited | 22-01-2024 | 59,000 | 59,000 | Trustee Services | = | = | NO | - | - | e e | = | |
| 2 | National Securities Depository LTD | 12-02-2024 | 1,78,433 | 1,78,433 | Securities Depository | | | NO | - | - | ÷ | - | |
| 3 | Royal Dairy | 23-02-2024 | 1,97,271 | 1,97,268 | Supplier of Goods & Services | - | - | NO | - | - | - | - | |
| 4 | EFF N' BEE Hospitality Pvt Ltd | 11-03-2024 | 15,61,457 | 15,61,457 | Supplier of Goods & Services | - | - | NO | - | - | - | - | |
| 5 | NUMB3R IMPACT AGENCY LLP | 14-03-2024 | 1,60,000 | 1,60,000 | Supplier of Goods & Services | - | - | NO | - | - | - | - | |
| 6 | SEP Energy Private Limited | 15-02-2024 | 35,75,511 | 15,54,297 | Supply of goods and services | - | - | NO | - | - | - | 20,21,214.00 | |
| 7 | Bio Veda Action Reseach Company | 06-03-2024 | 72,007 | 72,007 | supply of goods and services | - | = | NO | - | - | - | - | |
| 8 | Bio Veda Farmacy Pvt Ltd | 06-03-2024 | 4,67,194 | 4,67,194 | supply of goods and services | - | - | NO | | | _ | - | |
| | TOTAL | | 62,70,873 | 42,49,656 | | | | | | - | - | 20,21,214.00 | |

- General Notes:

 Claims from certain operational creditors have presently not been admitted due to lack of adequate information and / or supporting documentation and are still under verification.
- As per communication with each of the respective operational creditors, these amounts may be admitted at a later date subject to additional information being provided by the respective operational creditors.
- 2 Claims that are admitted may be subjected to further substantiation / modification depending on further developments and the basis of additional evidence, information or clarifications.